

**THE TAMIL NADU CO-OPERATIVE SOCIETIES (APPOINTMENT OF SPECIAL OFFICERS) AMENDMENT ACT, 1988**

No. 23 OF 1988

[8th April, 1988.]

**An Act further to amend the Tamil Nadu Co-operative Societies (Appointment of Special Officers) Act, 1976.**

BE it enacted by Parliament in the Thirty-ninth Year of the Republic of India as follows:—

1. This Act may be called the Tamil Nadu Co-operative Societies (Appointment of Special Officers) Amendment Act, 1988.

Short  
title.

2. In the Tamil Nadu Co-operative Societies (Appointment of Special Officers) Act, 1976, in section 4, in sub-section (1), for the words "eleven years and ten months", the words "twelve years and four months" shall be substituted.

Amend-  
ment  
of sec-  
tion 4.

President's  
Act 25 of  
1976.